

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No. 400/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> November 2017, 10.30 A.M**

Name of the Company	Smt. Srikanta Sarda -Vs- Tansway Marketing Pvt Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SYED EHTESHAM HUDA RESPONDENT

2. *Urmila Chakraborty* (STRUCK OFF)  
*Petitioner.*

3. *Pankaj Anwar*

*Shri*  
21/11/2017

*Gurinder*  
21/11/2017

**ORDER**

Ld. Counsel for the petitioner and the respondent are present.

Ld. Jr. Counsel made a request that the Sr. Arguing Counsel is not present and prayed that another date may be given. Prayer is allowed.

List on 28/11/2017 for admission.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(V.P.Singh)  
Member (J)